

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.09.2019 (TUESDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr. With	Karan Kohli	
2.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr. With	Kunal Godhwani	
3.	Comp. App. (AT) (Ins) No. 924 of 2019	Sneha Traders. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd. With	Amit Agarwal	
4.	Comp. App. (AT) (Ins) No. 925 of 2019	Shamrao Baliram. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.	Amit Agarwal	
5.	Comp. App. (AT) No.118 of 2019	Ajay Batra & Anr. Vs. BHP Machines Ltd & Ors.	Uttam Datt	Mohak Bhadana- R4&5 Nikhil Singh- R1,2,30&20 Deepak Jain (R21-R25)
6.	Comp. App. (AT) No. 152 of 2019	Sudama Chemtech Pvt Ltd & Anr. Vs. Girish Jetly & Anr.	Mohit D. Ram	Keyur J. Shah
7.	Comp. App. (AT) No. 188 of 2019	Deorao Shriram Kalkar & Anr. Vs. NCLT, Mumbai Bench & Anr.	Yogita Bhatia	
8.	Comp. App. (AT) No. 210 of 2019	Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors.	Swapnil Gupta	Saurabh Jain

9.	Comp. App. (AT) No. 213 of 2019	Boorugu Ramaswamy Goud & Ors. Vs. Adarsha Automotives Pvt Ltd & Ors.	J. Sagar	
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For Hearing (Part Heard)

10.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
11.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayana

For Hearing

12.	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	Anil Yadav
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12:00 Noon

For Hearing (Part Heard)

13.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Divyanshu Rai-R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
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By Order

**-sd/-
Registrar**